

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.6343/2021

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

IA No. 63239/2025 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 63237/2025 - APPLICATION FOR SUBSTITUTION

IA No. 63240/2025 - EXEMPTION FROM FILING O.T.

IA No. 63238/2025 - SETTING ASIDE AN ABATEMENT

Date : 25-08-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANMOHAN
[IN CHAMBER]

For Appellant(s) : Mr. Samar Vijay Singh, AOR
Ms. Sabarni Som, Adv.
Mr. Fateh Singh, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Vaibhav Vikram Singh, Adv.
Mr. Satjit Singh Chhabra, Adv.

For Respondent(s) : Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.
Ms. Deepti Rathi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No.63239/2025, IA No.63237/2025 and IA No.63238/2025:

Delay in setting aside abatement is condoned. Abatement is set aside.

Application for substitution to bring on record LRs of deceased respondent Nos.4, 6, 10 and 15 is allowed.

Registry to process the matter for listing before the Regular Court.

(NEHA GUPTA)
SENIOR PERSONAL ASSISTANT

(MANOJ KUMAR)
COURT MASTER (NSH)